

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 176/252/PB/2018**

**In the matter of:**

AKS Infracon Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 30.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Manoj Kumar Garg, Adv. Mr. Siddhartha Patra, Adv.
For the Respondent	: Ms. Shefali Gupta, AROC
For the IT	: Ms. Easha Kadian, Adv. for Ms. Lakshmi Gurung, Adv.

**ORDER**

Learned counsel for the appellant undertakes to file additional documents in support of appeal within one week, with the copy in advance to the other side. For further consideration on 09.08.2018.

Mukesh

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**